

HIGH COURT OF MANIPUR
AT IMPHAL

ORDER

Imphal, the 26th June, 2023

No. HCM/MJS/T-1/92-Estt./ : In supersession of earlier orders in this regard, the High Court of Manipur is pleased to assign the additional duty of O.S.D, MASLSA, to Shri Alek Muivah, Special Judge (ND&PS) (FTC), Manipur, with immediate effect and until further order.

By Orders etc.,

Sd/-
(YUMKHAM ROTHER)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/MJS/T-1/92-Estt./ *12513-22*.
Copy to:

Dated: 26th June, 2023

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma.
4. The Commissioner Law, Government of Manipur.
5. All the District & Sessions Judge/Addl. District & Sessions Judges/all the Judges, Family Courts/Member Secretary, MASLSA.
6. The Registrar (Judl.)/(Vigilance)/(Admn.PM&P), High Court of Manipur.
7. The Joint Registrar (Judl. & Bench)/(Admn. PM&P), High Court of Manipur.
8. ✓ The System Analysts, High Court of Manipur.
- *He is requested to upload the same to the official website of this registry.*
9. The Superintendent (Estt. II), High Court of Manipur.
10. The Guard File/Notice Board/Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR